

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

**APPLICATION NUMBER :
PETITION NUMBER : TCP/170/ (IB)/2017
NAME OF THE PETITIONER(S) : SRI MARUTHI ELECTRICAL ENTERPRISES
NAME OF THE RESPONDENT(S) : SAS REALTORS PVT LTD
UNDER SECTION : 433 (e)(f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	N. THOUSIF MOHAMMED	FOR PETITIONER	N. THOUSIF MOHAMMED 8/8/15
2.	S.V. SUPRAJA R. Parthasamy	FOR RESPONDENT	S.V. Supraya MS 3201/2014 [Signature]

ORDER

Proxy representing the counsel for petitioner present and stated that the senior counsel on record is unwell and is unable to appear before the Adjudicating Authority today. Counsel for respondent present. Time is extended at request for hearing submissions by both the counsel. Put up on **30.08.2017 at 10.30 A.M.**

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(K. Anantha Padmanabha Swamy)
Member (Judicial)